

**Formation of a new cadre of spies**

†216. SHRI RAM NATH THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government proposes to form a new cadre of spies to strengthen the internal and external security of the country;

(b) if so, the details thereof; and

(c) the action plan formulated by Government to form such cadres in all the States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) Sir, no such proposal is under the consideration of the Government.

**Steps for safe return of Kashmiri Pandits in the Valley**

217. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has received any memorandum from delegation of Kashmiri Pandits, who have been displaced from the Kashmir Valley for their safer return and rehabilitation in the Valley;

(b) if so, the details of their demands; and

(c) the details of steps taken or proposed to be taken by Government for the Kashmiri Pandits' safer return and their rehabilitation in the Valley during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) Yes Sir. Memoranda have been received from time to time from various associations of Kashmiri Pandits for their return and rehabilitation in the Kashmir Valley.

The Government from time to time has announced Packages for return and Rehabilitation of Kashmiri Migrants such as in 2004 and in 2008.

Under Prime Minister's Package 2004, 5242 two room tenements have been constructed in Jammu at four locations (Purkhoo, Muthi, Nagrota and Jagti) and have been allotted to the migrants. Further, 200 flats have been constructed at Sheikhpora in Budgam district (Kashmir Valley) and have been allotted to the migrants on sharing basis, who have joined the State Government service under employment component

---

†Original notice of the question was received in Hindi.

of Prime Minister's Package 2008. Out of these 200 flats, 31 flats have also been allotted to the local migrants who migrated from their native places to other places within the Kashmir Valley.

A Comprehensive Package amounting to ₹1618.40 crore was announced by the Government in 2008 for return and rehabilitation of Kashmiri Migrants, which provided for many comprehensive facilities for the migrants *e.g.* financial assistance for purchase/construction of houses, construction of transit accommodation, continuations of cash relief to migrants, students scholarships, employment, assistance to the agriculturists and the horticulturist and waiver of interest on unpaid loan, etc. The Package is being implemented by the Jammu and Kashmir Government and till now, one family has returned to the Valley availing the benefit of ₹7.5 lakh for construction of house. 1474 State Government jobs have been provided to the migrant youths and 469 Transit accommodations have been constructed in the Kashmir Valley and allotted to the newly appointed migrant employees under the Package.

During the last one year, a series of deliberations have been held with the representatives of Kashmiri migrants and the State Government. The State Government has sent a proposal to the tune of ₹ 5820 crore *vide* its letter dated 15.04.2014. The proposal has been examined and in the first phase in-principle approval has been conveyed to the State Government for providing 3000 State Government jobs to the Kashmiri Migrants and construction of transit accommodations in the Valley for them. The State Government of Jammu and Kashmir has also been requested for expediting the identification of suitable land in the valley for rehabilitation of the Kashmiri Migrants.

The review of such plans and packages is a continuous process and will continue to remain so in order to remove the bottlenecks and shortcomings, if any.

#### **Protection to senior citizens**

218. SHRI ANUBHAV MOHANTY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that there is a steep rise in the crime against senior citizens;

(b) what steps Government proposes to take to check such crime; and

(c) what measures Government proposes to take to provide protections to the senior citizens residing alone?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) As per information provided